

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AQUANTIA SEMICONDUCTOR INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	AQUANTIA SEMICONDUCTOR INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/09/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, MINISTRY OF CORPORATE AFFAIRS
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2011FTC060329
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3 rd Floor, Salarpuria Premia, Survey No.16, Kadubeesanahalli Varthur Hobli, Outer Ring Road, Bangalore -560103
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th September 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige No. 87, 2nd Floor, 21 st Cross, 7th Main, N S. Palya, BTM 2 nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL +91 80 6532 2360 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	19 th October 2021

Notice is hereby given that Aquantia Semiconductor India Private Limited has commenced voluntary liquidation on 20th September 2021.

The stakeholders of Aquantia Semiconductor India Private Limited are hereby called upon to submit a proof of their claims, on or before 19th October 2021 to the liquidator at the address mentioned against item 5 or 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24/09/2021
Place: Bangalore


Thirupal Gorige
Liquidator

